

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - I FOUNDATION COURSE - DISTRICT AND SESSIONS JUDGES - 2nd Spell of "Foundation Course" to Sri S.Shiva Kumar, III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District for a period of three (03) months i.e from 01.06.2022 (Wednesday) to 31.08.2022 (Wednesday) at the Telangana State Judicial Academy, Secunderabad is postponed - POSTPONED - ORDERS - ISSUED.

- READ:**
1. G.O.Ms.No.63, General Administration (J&RA) Department, dated:25.09.2021 from the Government of Telangana.
 2. Letter ROC.No.955/2021/TSJA-Sec'bad, dated 18.11.2021 from the Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court Proceedings ROC.No.3244 & 3480/2021-B.Spl., dated 25.11.2021
 4. Letter Roc.No.955/2022/TSJA-Secunderabad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 5. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 6. High Court Proceedings Roc.No.3244 & 3480/2021-B.Spl., dated 04.05.2022
 7. High Court's Letter Roc.No.346/E1/2021, dated 19.05.2022.

ORDER ROC.NO.3244 & 3480/2021-B.SPL., DATED: 31.05.2022

The High Court is pleased to pass the following order:

In continuation of the High Court's Proceedings vide 6th read above, Sri S.Shiva Kumar, III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District who is nominated to undergo 2nd Spell of "Foundation Course" for a period of three (03) months i.e from 01.06.2022 to 31.08.2022 at the Telangana State Judicial Academy, Secunderabad *is postponed* in view of the creation of 33 Districts in the state of Telangana vide 7th read above until further orders.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>.


REGISTRAR (VIGILANCE)

1. The officer concerned.
2. The Incharge officer.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judges, Mahabubnagar.
5. The I Addl. District and Sessions Judges, Mahabubnagar.
6. The III Addl. District and Sessions Judges, Gadwal, Mahabubnagar District.

7. The IX Additional District and Sessions Judge, Wanaparthi, Mahabubnagar District.
8. The Fast Track Special Court for Expeditious Trial and Disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Gadwal, Mahabubnagar District.
9. The District Treasury Officer, Mahabubnagar.
10. The Sub Treasury officer, Gadwal, Mahabubnagar District.

11. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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